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Title: Requests the Defence Ministry to revive the Tannery and Footwear Corporation of India Ltd, Kanpur and need to take over this corporation from the Ministry of Industry.

PROF. A.K. PREMAJAM (BADAGARA): Chairman, Sir, through you I would like to raise the following matter before this august House.

The Tannery and Footwear Corporation of India Limited, Kanpur, a Government of India undertaking which is under the Control of the Ministry of Industry is on the verge of collapse and the employees numbering about 1400 are not paid their salaries for quite some time. During the last two months, 12 of them have died and one has committed suicide.

This Corporation was started in 1969 with an aim to give continuity in employment to the employees of erstwhile sick units and also to ensure regular supply of footwear and boots to the Defence Ministry. At the time of inception of this Corporation, it was agreed that the Defence Ministry would give orders to the Corporation. Since the Defence Ministry is not giving orders as promised earlier, 70 per cent of its capacity is not being used. The families of the employees are suffering very much. Most of them are on the verge of death or starvation. So, I urge upon the Defence Ministry to examine this matter and take over this Corporation from the Ministry of Industry.